

20.2.95
Sl. No. 5

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Applicant by Shri. B. Dattamoorthy
Respondent by Shri. S.S. Karkare
for Shri. P.M. Pradhan.

Heard the learned counsel.
The applicant has already
made representations to
the respondents and
Shri. Dattamoorthy states
that no reply has been
received to that represen-
tation.

We direct the respondents
to consider that represen-
tation and communicate
the result within two months.

With this direction, the O.A.
is disposed of.

M.R. Kolhatkar

(M.R. Kolhatkar) (M.S. Deshpande)
M/S V/c.

Dr. 20/2/95
Order/Judgement despatched
to Applicant/Respondent (s)

on 14/3/95

22/3/95